

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4657/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati

Dated Guwahati, the 8th December, 2020.

Sub:- **Restricted Holiday.**

Ref:- Letter No.FCK3/2/14/PJ/253/20, dtd. 07.12.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 10.12.2020, has been granted. The Principal Judge, Family Court No. II, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4659
Memo NO.HC.VII-50/2000/4658-1 dated 8.12.2020

Copy to.

1. The Principal Judge, Family Court No. II, Kamrup(M), Guwahati .
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pdca